

However, during this period, 35 licences in all have been issued for the establishment of New Industrial Undertakings. Out of these, two licences have been granted to companies in one of the first ten business groups. Details of all licences issued, including the name of the firm, the article of manufacture, licensed capacity and the proposed location of the undertaking are published in the weekly 'Bulletin of Industrial Licences, Import Licences and Export Licences', the Weekly Indian Trade Journal' and the Monthly 'Journal of Industry and Trade'. Copies of these Journals are supplied to the Library of the Parliament.

**PRICE CONTROL OF INDUSTRIES ON
D.G.T.D. LIST**

*25. SHRI A. G. KULKARNI:

SHRI S. B. BOBDEY:

SHRI G. R. PATIL:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the industries borne on the list of Directorate General of Technical Development which received imported raw material are subjected to 'Price Control' for the products they manufacture;

(fr) whether there is any agency to check the prices charged by such industries of their end product which is a raw material for other industries whether in small scale sector or other sector;

(c) if not, whether Government are aware that exorbitant rates are charged by such manufacturers; and

(d) if so, what steps Government propose to take to control such exploitation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Except for the commodities the distribution and prices of

are controlled by the Essential Commodities Act, 1955, and a few others over which there is an informal control, there is no price control over the products manufactured by other industries.

(b) Machinery exists within the Government to investigate into the phenomenon of high prices of various commodities which are brought to the notice of the Government from time to time. In such cases efforts are made to secure reasonable reduction in prices taking into account the cost aspect.

(c) Does not arise.

(d) All possible efforts are being made to boost up production in the various sectors of the industry by insisting that wherever possible only the indigenously manufactured stores and equipments are used and by providing added incentives for exports so that the production cost come to more economic levels. Individual cases wherever brought to the notice of the Government are examined in consultation with all concerned and such remedial measures taken as possible.

CENTRAL INDUSTRIES IN TAMIL NADU

*26. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

'(a) the number and nature of new industries started by Government of India in Tamil Nadu during the last 5 years; and

(h) the new industries proposed to be set up in the near future in the State in the public and private sectors by the Centre?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The following Central Industrial Projects have been started in Tamil Nadu from the beginning of the Third Five Year Plan: —

(i) Neiveli Lignite Project, Nei-veli (Fertiliser Unit).